

[The Mines Act

*2262. **Shri Amjad Ali** : Will the Minister of Labour be pleased to refer to reply given to starred question No. 1366 on the 2nd September, 1955, and state whether Government have considered the recommendation of the Court of Enquiry to appoint a High Level Commission to examine the Mines Act and allied Rules and Regulations now in force?

The Minister of Labour (**Shri Khandubhai Desai**) : The matter is still under consideration.

Train Accident

*2263. **Shri M. L. Agrawal** : Will the Minister of Railways be pleased to state :

(a) whether it is a fact that one wagon of goods train capsized and others derailed on the 9th September, 1955, near Amar Ghat, 30 miles from Ratlam on the Dohad Ratlam Section of the Western Railway; and

(b) if so, the causes of the accident ?

The Parliamentary Secretary to the Minister of Railways and Transport (**Shri Shahnawaz Khan**) : (a) At about 17:10 hours on 9-9-55, while No. 1039 Down Goods was leaving Amargarth station (not Amar Ghat as stated in the Question) on the Dohad-Ratlam Broad Gauge Section of the Western Railway, 47th wagon on the train capsized at mile 377½, and three wagons next to it detailed.

(b) the cause of the accident is under investigation by a Committee of Railway Officers.

Railway Accident

1158. **Shri K. P. Sinha** : Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 63 on the 23rd February, 1955, and state the final action taken on the report of the inquiry conducted in respect of the railway accident near Jangaon in September, 1954 ?

The Parliamentary Secretary to the Minister of Railways and Transport (**Shri Shahnawaz Khan**) : The following are the more important items of final action taken on the Government Inspector of Railways' Report into the railway accident near Jangaon on 27-9-1954 :

(1) A new bridge has been constructed at a better site and adequate waterway has been provided according to the latest data available.

(2) Instructions have been issued by the Chief Engineer, Central Railway, for drawing up a list of all danger points

and for posting watchmen at all such points during the monsoon and the action to be taken by them in the event of flood level exceeding the safety mark at bridges known to be danger points.

(3) An urgency certificate has been issued by the General Manager, Central Railway, to provide guard rails on all major bridges of the ex-N.S. Railway at a cost of Rs. 3.5 lakhs, and this work is expected to be completed by 13-3-1956.

(4) It has been decided to include Morphine, Injectules in the contents of Standard Accident Relief Medical Equipment.

(5) The number of blankets provided in 'C' Class Equipment has been increased from 6 to 12.

(6) Instructions have been issued that every possible assistance should be given to the travelling passengers in the case of serious accidents.

(7) A weekly Gazette item reminding the Railway Staff of their primary duty of extending all and immediate help to the passengers in distress, has been issued.

(8) It has been made compulsory for the Station Master on duty to record timings of arrival and departure of patrolmen and their names in the Station Diary.

Passenger Coaches

1159. **Thakur Jugal Kishore Sinha** : Will the Minister of Railways be pleased to state :

(a) the special measures taken to improve the unsatisfactory arrangement of electric light, fans and water supply in the train starting from and terminating at Palezghat on the North Eastern Railway; and

(b) whether any appreciable improvement has been effected as a result of special measures taken so far ?

The Parliamentary Secretary to the Minister of Railways and Transport (**Shri Shahnawaz Khan**) : (a) Train lighting staff have been posted at Palezghat for attention to defects and deficiencies of lights and fans in coaches. A small battery charging set has also been provided at Palezghat to supplement electric energy in trains. One big charging set is also on order and is expected shortly. The number of generator-equipped coaches are being increased progressively on a programmed basis. The existing open well water is now used solely for filling carriage tanks and for drinking purposes. Two addi-